

**2012**  
**High Court, Appellate Side**  
**Calcutta**

**NOTIFICATION**

**No.1762-A**

**Dated: The 12<sup>th</sup> April, 2012**

In exercise of the power vested in the High Court, Calcutta by sub-section (2) of section 11 of the Code of Criminal Procedure, 1973, the following WBSJ officers in the cadre of Civil Judge (Senior Division)/CJM/ACJM including \*one officer at Serial No.28 in the list of 55 officers last promoted to the said cadre, now posted at different stations of the Districts as mentioned with their names in the appropriate column, are hereby posted on transfer/ on promotion to be the Judicial Magistrate of the First Class at their respective new place of posting which is defined to be the local area within which he/she shall ordinarily exercise his /her powers under the code of Criminal Procedure 1973, as mentioned against each of their names in the appropriate column of the schedule below:

**SCHEDULE**

<b><u>SL. NO.</u></b>	<b><u>NAME OF THE OFFICERS WITH THEIR RESPECTIVE PRESENT PLACE OF POSTING</u></b>	<b><u>NEW PLACE OF POSTING ON TRANSFER/ON PROMOTION</u></b>
01.	Sri Arghadeb Khan, Civil Judge (Sr. Division), Baruipur, 24-Parganas (South).	Judicial Magistrate of the 1 <sup>st</sup> Class at Suri, Birbhum vice Smt. Sujata Kharga.
02.	Smt. Ali Biswas (Sarkar), Senior Municipal Magistrate, Kolkata.	Judicial Magistrate of the 1 <sup>st</sup> Class at Berhampore, Murshidabad vice Sri Shyam Sundar Das.
03.	Sri. Fatik Chandra Mondal, ACJM, Khatra/ Bankura.	Judicial Magistrate of the 1 <sup>st</sup> Class at Alipore, 24-Parganas (South) vice Sri Diptendranath Mitra.
04.	Sri Hidayatullah Bhutia, Judge 2 <sup>nd</sup> Labour Court, Calcutta on deputation .	Judicial Magistrate of the 1 <sup>st</sup> Class at Khatra, Bankura vice Sri Fatick Chandra Mondal.
05.	Chowdhury Hafazat Karim, CJM, Alipore, 24-Parganas (South).	Judicial Magistrate of the 1 <sup>st</sup> Class at Jalpaiguri Sadar vice vacant.
06.	Sri Himadri Sankar Ghosh Hazra, Civil Judge (Sr. Division), 1 <sup>st</sup> Court, Alipore, 24-Parganas (South).	Judicial Magistrate of the 1 <sup>st</sup> Class at Labagh, Murshidabad vice Sri Anil Kumar Prasad.
07.	Sri Sridhar Chandra Su, Judge 4 <sup>th</sup> Bench, PSCC., Calcutta.	Judicial Magistrate of the 1 <sup>st</sup> Class at Kandi, Murshidabad vice Sri Jyotirmoy Chandra.
08.	Sri Sudip Bhattacharyay, Civil Judge (Sr. Division), 1 <sup>st</sup> Court, Barasat, 24-Parganas (North).	Judicial Magistrate of the 1 <sup>st</sup> Class at Haldia, Purba Medinipur vice Smt. Sarbani Mallick Chattopadhyay.
09.	Sri Diptendranath Mitra, ACJM, Alipore, 24-Parganas (South).	Judicial Magistrate of the 1 <sup>st</sup> Class at Alipore, 24-Parganas (South) vice Chaudhury Hafazat Karim.

10.	Sri Sandip Karmakar, Civil Judge (Sr. Division), 3 <sup>rd</sup> Court, Alipore, 24-Pargans (South).	Judicial Magistrate of the 1 <sup>st</sup> Class at Bishnupur, Bankura, vice Sri Arup Roy.
*11.	Sri Asish Gupta, Civil Judge (Jr. Division), Khatra, Bankura, (being the 28 <sup>th</sup> officers in the list of 55 officers last promoted to the cadre of Civil Judge (Sr. Division).	Judicial Magistrate of the 1 <sup>st</sup> Class at Diamond Harbour, 24-Parganas (South), vice Smt. Mou Chattopadhyaya.

**This has reference to Court's Notification No.1773-A dated 12.04.2012 appointing the above mentioned Judicial Magistrates of the First Class as CJM/ACJM in their respective new place of posting.**

Sd/-  
Ishan Chandra Das  
Registrar (Judicial Service)  
High Court, A.S., Calcutta

**Memo No.1763-A.**

Forwarded to the **Superintendent, Government Printing**, West Bengal, for early insertion in the Calcutta Gazette.

High Court, Civil

By order of the High Court,

The 12<sup>th</sup> April, 2012

First Assistant Registrar

**Memo No.1764-A to 1769-A.**

Copy forwarded to the **District Judge/Chief Judge, (1) 24-Pargans (South) at Alipore, (2) Chief Judge, City Sessions Court, Calcutta, (3) Bankura, (4) Murshidabad, (5) Presidency Small Causes Court, Calcutta and (6) 24-Parganas (North) at Barasat** for information with the intimation that the appointment of the aforementioned officers is in the interest of public service.

The District Judge/Chief Judge is requested to direct the concerned officer/officers to join his/her/their respective new assignment, as per above schedule, immediately delivering charge of his/her/their respective Court and office to such an officer/officers as may be nominated by him, after ascertaining that the officer whom he/she/they is/are to succeed has made over or, is ready to make over charge there.

The officers under order of transfer are directed to take the charge of their respective new assignment **on or before 02.05.2012 positively.**

Mere submission of representation will not construe to be the reason or ground for not joining in the new place of posting, on transfer.

The concerned District Judge/Chief Judge is hereby directed to send compliance report in this regard to this Court forthwith.

High Court, Civil

By order of the High Court,

The 12<sup>th</sup> April, 2012

First Assistant Registrar

**Memo No.1770-A to 1772-A.**

Copy, with copy of the above endorsement forwarded to the **District Judge, (1) Birbhum, (2) Jalpaiguri and (3) Purba Medinipur** for information and report compliance in terms of the spirit and words of the Court's Notification, keeping in view the direction of the Hon'ble Court that the officers should take charge of their new assignment **on or before 02.05.2012 positively.**

High Court, Civil

By order of the High Court,

The 12<sup>th</sup> April, 2012

First Assistant Registrar